1009

(3) A very large number of tape. recorders, tapes and trained personnel is required for the execution of the scheme, and these are not available.

INDIANS IN ZANZIBAR

78. SHRI J. H. JOSHI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Indians residing in Zanzibar were arrested in the middle of January, 1964; and
- (b) whether there was any loss of life or property of the Indians as a result of the recent trouble in that country?

THE PRIME MINISTER AND MIN-ISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Government is not aware of the arrest of any Indian national in Zanzibar in the middle of January 1964.

(b) According to information available persons of Asian origin in Zanzibar suffered some casualties loss of property during the revolution. Authentic details of such losses by Indian nationals are not yet available.

INDIANS IN KENYA

- 79. SHRI A. D. MANI: Will the PRIME MINISTER be pleased to state:
- (a) whether Government's attention has been drawn to a statement made by the Secretary of the Kenya Federation of Labour to the effect that the Indians in Kenya have isolated themselves from the local people; and
- (b) if so, what steps Government propose to take to bring about better understanding between the Indians in Kenya and the local people?

THE PRIME MINISTER AND MIN-ISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Reports of the statement have appeared in the Indian Press.

(b) The Government's consistent policy has been to encourage persons of Indian origin resident abroad to identify themselves with the people of the country of their adoption. The Indian missions abroad render such advice and assistance as may be appropriate to help in this process of integration.

to Questions

पाकिस्तान द्वारा भारतीय राज्यक्षेत्र कब्जा

- ५०. श्री भगवत नारायण भागव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि हाल में पाकिस्तान ने भारत-पाकिस्तान सीमा पर जम्म के २० मील दक्षिण में भारतीय राज्य क्षेत्र पर कब्जा कर लिया है; श्रीर
- (ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

†[Occupation of Indian territory by PAKISTAN

- 80. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that Pakistan has recently occupied the Indian territory 20 miles south of Jammu on the Indo-Pakistan border; and
- (b) if so, what steps Government have taken in this respect?]

प्रधान मंत्री तथा वेदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) ग्रीर (ख) २५ जनवरी, १६६४ को जम्म से २० मील दूर दक्षिण की ग्रौर कब्रिस्तान के इलाके में, जो कि जम्म और पश्चिम पाकिस्तान के बीच अन्तर्राष्ट्रीय सीमा पर है, पाकिस्तान के रेन्जर ग्रौर ग्रसैनिक व्यक्ति खाइयां खोदते देखें गए थे। भारत के गश्ती सैनिकों ने

^{† []} English translation.

1011

जब उन्हें ललकारा तो पाकिस्तानी रेन्जरों ने गोली चलानी शरू कर दी। जवाब में हमारे गश्ती सैनिकों ने भी गोली चलाई। बाद में, संयक्त राष्ट प्रेक्षकों के बीच में पड़ने में गोली चलना बन्द हो गया । २७ जनवरी, १६६४ को स्थानीय कमांडरों की बैठक हुई, लेकिन इस में कोई समझोता नही हो सका। जो इलाका समारे गश्ती सैनिकों के निरन्तर पहरे में है वहा स्थिति ज्यों की त्यों बनी हुई है।

†[THE PRIME MINISTER AND MIN-ISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) On 25th January, 1964 in the graveyard area 20 miles south Jammu, lying on the international border between Jammu and Pakistan Pakistan rangers and civilians were seen digging trenches. They were challenged by Indian patrol when the Pakistan rangers opened fire. Our patrol returned fire. Subsequently, at the intervention of the U.N. Observers, firing was stopped. January, 27, 1964, a meeting was held between the local commanders, but no agreement could be reached. The status quo continues in the area which is under constant watch by our patrol?]

जम्म भ्रौर काइमीर को श्राजाद कराने की पाकिस्तान की घमकी

- < १. श्री भगवत नारायण भागंव : स्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार का ध्यान इस समाचार की ग्रोर गया है कि जम्म श्रीर काश्मीर मस्लिम कांफ्रेन्स की जनरल काउन्सिल ने रावलपिडी में यह निर्णय किया है कि जम्म ग्रौर काश्मीर के विवादग्रस्त क्षेत्र को आजाद कराने के लिए रमजान के श्रन्त में जहाद शुरू किया जाए; श्रौर

(ख) यदि हा, ता इस पर सरकार की प्रतिकिया क्या है ?

to Questions

†[PAKISTAN THREAT ON LIBERATION OF JAMMU AND KASHMIR

- 81. SHRI B. N. BHARGAVA: Will the PRIME MINISTER be pleased state:
- (a) whether Government's attention has been drawn to the news report to the effect that the General Council of the Jammu and Kashmir Muslim Conference has decided at Rawalpindi that war of liberation for the disputed territory of Jammu and Kashmir be launched at the end of Ramzan; and
 - (b) if so, what is Government's reaction thereto?]

प्रधान मंत्री तथा बैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) जी हां। भारत सरकार ने ग्रखबारों में इस ग्राशय की रिपोर्ट देखी है ।

- (ख) जम्म और काश्मीर की सुरक्षा को अगर कोई खतरा पैदा हुआ तो भारत सरकार उस के लिए उचित कार्यवाही करेगी।
- † [THE PRIME MINISTER AND MIN-ISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) Yes, Madam, Government have seen Press reports to this effect.
- (b) In the event of any threat to the security of Jammu and Kashmir, Government will deal with it suitably.]

बच्चों की फिल्में

दर श्री भगवत नारायण भागंव : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि क्या फिल्म उद्योग ने यह मुझाव दिया है कि बच्चों की फिल्मों की लम्बाई पर राज्य-पुरस्कार देने के प्रयोजन